

From:

**Nikesh Kumar Sinha**

Registrar (Administration) I/c,  
High Court of Jharkhand,  
Ranchi.

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File No. XXII(6)/1/2024-25/Apptt.  
Letter No. \_\_\_\_\_/Apptt.  
Dated: \_\_\_\_\_

To

1. Mr. Deepak Baranwal, District & Additional Sessions Judge, Bokaro.
2. Ms. Garima Mishra, District & Additional Sessions Judge, Bokaro.
3. Mr. Devesh Kumar Tripathi, Special Judge, POCSO Act, Bokaro.
4. Mr. Anil Kumar No. 2, District & Additional Sessions Judge, Bokaro (Bermo at Tenughat).
5. Md. Faheem Kirmani, District & Additional Sessions Judge, Bokaro (Bermo at Tenughat)
6. Mr. Prem Nath Pandey, Addl. Principal Judge, Addl. Family Court, Bokaro (Bermo at Tenughat).
7. Mr. Tarun Kumar, District & Additional Sessions Judge, Chaibasa.
8. Mr. Santosh Anand Prasad, District & Additional Sessions Judge, Chaibasa.
9. Mr. Satyapal, District & Additional Sessions Judge, Chatra.
10. Mr. Shahzad Mohammad Shahzad, District & Additional Sessions Judge, Chatra.
11. Mr. Raj Kumar Mishra, District & Additional Sessions Judge-cum- Spl. Judge, Anti Corruption Bureau, Daltonganj.
12. Mr. Abhimanyu Kumar, Special Judge, POCSO Act, Daltonganj.
13. Ms. Shweta Dhingra, District & Additional Sessions Judge, Daltonganj.
14. Ms. Aisha Khan, District & Additional Sessions Judge, Daltonganj.
15. Mr. Rajendra Kumar Sinha, Special Judge, POCSO Act, Deoghar.
16. Mr. Ashok Kumar No. III, District & Additional Sessions Judge, Deoghar.
17. Mr. Shyam Nandan Tiwary, District & Additional Sessions Judge, Deoghar (Madhupur).
18. Mr. Surendra Nath Mishra, Addl. Principal Judge, Addl. Family Court, Dhanbad.
19. Mr. Niraj Kumar Vishwakarma, District & Additional Sessions Judge-cum- Spl. Judge, Anti Corruption Bureau, Dhanbad.
20. Mr. Durgesh C. Awasthi, District & Additional Sessions Judge-cum-Spl. Court, elected M.P./M.L.A., Dhanbad.
21. Mr. Prafulla Kumar, District & Additional Sessions Judge, Dhanbad.
22. Mr. Kuldeep, District & Additional Sessions Judge, Dhanbad.
23. Mr. Paras Kumar Sinha, District & Additional Sessions Judge, Dhanbad.
24. Mr. Kumar Saket, District & Additional Sessions Judge, Dhanbad.
25. Mr. Shatrunjay Kumar Singh, District & Additional Sessions Judge, Dumka.
26. Mr. Ramesh Chandra, District & Additional Sessions Judge, Dumka.
27. Mr. Dharmendra Kumar Singh, District & Additional Sessions Judge, Dumka.
28. Mr. Shivnath Tripathi, District & Additional Sessions Judge, Garhwa.
29. Mr. Sanjay Kumar Singh No. 2, District & Additional Sessions Judge, Garhwa (Nagar Untari).
30. Mr. Manoj Chandra Jha, District & Additional Sessions Judge, Giridih.
31. Mr. Amit Kumar, Addl. Principal Judge, Addl. Family Court, Giridih.
32. Mr. Kumar Pawan, District & Additional Sessions Judge, Godda.
33. Ms. Richa Srivastava, District & Additional Sessions Judge, Godda.
34. Mr. Prem Shankar, District & Additional Sessions Judge, Gumla.
35. Mr. Manoj Kumar Sharma, District & Additional Sessions Judge, Gumla.
36. Mr. Bhupesh Kumar, District & Additional Sessions Judge, Gumla.
37. Mr. Onkar Nath Choudhary, District & Additional Sessions Judge-cum-Spl. Court, elected, M.P./M.L.A., Hazaribagh
38. Ms. Kashika M. Prasad, District & Additional Sessions Judge-cum-Spl. Judge, Offences under SC & ST Act, Hazaribagh.
39. Ms. Asha Devi Bhatt, District & Additional Sessions Judge-cum-Spl. Judge, Anti Corruption Bureau, Hazaribagh.
40. Mr. Srish Dutta Tripathi, District & Additional Sessions Judge, Jamshedpur.
41. Mr. Kankan Pattadar, District & Additional Sessions Judge, Jamshedpur.
42. Ms. Kumari Vaishali Srivastava, District & Additional Sessions Judge, Jamshedpur.
43. Ms. Manju Kumari, District & Additional Sessions Judge, Jamshedpur.
44. Ms. Namita Chandra, District & Additional Sessions Judge, Jamshedpur.
45. Mr. Ajai Kumar Srivastava, District & Additional Sessions Judge, Jamtara.

46. Mr. Sanjay Kumar No. 2, District & Additional Sessions Judge, Khunti.
47. Mr. Rakesh Kumar Mishra, District & Additional Sessions Judge, Khunti.
48. Mr. Sanjay Kumar Choudhary, District & Additional Sessions Judge, Koderma.
49. Mr. Rakesh Chandra, District & Additional Sessions Judge, Koderma.
50. Mr. Sanjay Kumar Dubey, Special Judge, POCSO Act, Latehar.
51. Ms. Neerja Ashri, District & Additional Sessions Judge, Lohardaga.
52. Mr. Anand Prakash, Additional Judicial Commissioner, Ranchi.
53. Mr. Manish, Additional Judicial Commissioner-cum-P.O., MVACT, Ranchi.
54. Mr. Yogesh Kumar, Additional Judicial Commissioner, Ranchi.
55. Mr. Yogesh Kumar Singh, Additional Judicial Commissioner-cum-Special Judge, Anti Corruption Bureau, Ranchi.
56. Mr. Prabhat Kumar Sharma, Additional Judicial Commissioner-cum-Spl. Judge, CBI (Other than AHD), Ranchi.
57. Mr. Sachindra Birua, Additional Judicial Commissioner-cum-Spl. Judge, CBI (Other than AHD), Ranchi.
58. Mr. Rajesh Kumar Singh, Additional Principal Judge, Additional Family Court, Ranchi.
59. Mr. Sunil Dutta Dwivedi, Additional Judicial Commissioner, Ranchi.
60. Mr. Pawan Kumar, Additional Judicial Commissioner, Ranchi.
61. Mr. Shekhar Kumar, District & Additional Sessions Judge, Sahebganj.
62. Mr. Birendra Kumar Srivastava, Special Judge, POCSO Act, Sahebganj.
63. Mr. Sanjeev Kumar Singh, Additional Principal Judge, Additional Family Court, Sahebganj (Rajmahal).
64. Mr. Chaudhary Ahsan Moiz, District & Additional Sessions Judge, Seraikella Kharsawan.

Sub.-: Nomination of Judicial Officers for attending two days **Refresher Training Programme on Civil Matters for District Judge (R-8)** scheduled to be held on **28<sup>th</sup> & 29<sup>th</sup> September, 2024** at **Judicial Academy Jharkhand, Ranchi**.

Sir/Madam,

With reference to the subject noted above, I am directed to inform that the Court has been pleased to nominate you to attend the aforesaid training programme scheduled to be held on **28<sup>th</sup> & 29<sup>th</sup> September, 2024** at **Judicial Academy Jharkhand, Ranchi**.

The arrangements for the stay of the nominated outstation Judicial officers will be in the Hostels of Judicial Academy Jharkhand from the evening of preceding day of the training till the evening of concluding day of the training programme. All the nominated officers have to report at Judicial Academy Jharkhand for attending the training programme at 9:30 A.M. for registration in proper dress. You are, therefore, directed to attend the aforesaid training programme on the dates as mentioned above.

Accordingly, you are accorded necessary permission to attend the aforesaid training programme.

**No individual request seeking permission to attend the programme is required and further, no prayer for exemption will be entertained in ordinary circumstances.**

Yours sincerely,  
Sd/-Nikesh Kumar Sinha  
Registrar (Administration) I/c

Memo No. 4538 /Apptt.

Dated, Ranchi, the 13/09/2024

Copy forwarded to the Director, Judicial Academy Jharkhand, Ranchi for information and needful with reference to his letter bearing Memo No. 905 dated 27.08.2024 / all the Principal District & Sessions Judge of the State of Jharkhand including the Judicial Commissioner, Ranchi/ the Member Secretary, JHALSA for information and needful/ the C.P.C., e-Courts Project, High Court of Jharkhand, Ranchi for information and getting the letter uploaded on the Court's website.

  
13.9.24  
Registrar (Administration) I/c